

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1068

ANSWERED ON:17.07.2014

POWER PROJECTS

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Will the Minister of POWER be pleased to state:

- (a) the details of on-going power projects in the country, State/UT-wise;
- (b) the details of power projects held up at various stages of construction, as on date along with their capacity, State/UT wise;
- (c) whether the Government is aware that the stressful economic scenario forcing the entrepreneurs to exit from the said projects;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether the cost of the said projects has been escalating as a result of delays in their completion; and
- (f) if so, the details thereof along with the cost escalation of each of the said project, State/UT-wise and the corrective steps taken/proposed to be taken by the Government to complete all the projects in a time-bound manner?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (f) : Details of ongoing power projects, including those held up at various stages of construction, along with details of cost escalation are at Annex-IA for thermal projects and at Annex-IB for hydro projects above 25 MW. In view of financial stress being faced by generating entities on account of lack of gas supply, the developers have requested for extra forbearance in terms of relaxation in external commercial borrowings and extension of commercial operation date. The list of gas based power projects held up due to non-availability of gas is at Annex-IC.

The following steps have been taken by Ministry of Power, Government of India for timely completion of power projects:

1. Central Electricity Authority (CEA) is monitoring the progress of construction of the power projects through frequent site visits and interaction with the developers and equipment suppliers. In addition, CEA holds review meetings periodically with the developers and other stakeholders and identifies issues critical to commissioning of projects and helps in resolving them.

2. A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power for independent monitoring of Thermal and Hydro Generation projects targeted for commissioning during the 12th Plan and beyond along with the associated transmission system.

3. Regular reviews are undertaken by the Ministry of Power at various levels including Ministry of Heavy Industries, Planning Commission and Cabinet Secretariat to identify the problem areas and facilitate faster resolution of inter-ministerial and other outstanding issues.